

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 27.12.2016

ORDER NO. 187 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide **172 of 2016 for CESTAT Chennai** to the extent indicated below :-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Shri D.N.Panda, Member(Judicial) and Hon'ble Sh. Madhu Mohan Damodhar, Member(Technical)	From 16.1.2017 to 18.1.2017	Larger Bench matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Madhu Mohan Damodhar, Member(Technical)	From 16.1.2017 to 18.1.2017	All Division Bench matters
Hon'ble Shri D.N.Panda, Member(Judicial)	From 16.1.2017 to 18.1.2017	Single Member Bench matters

1. During the period of Larger bench hearing, in the event of the matter being adjourned or otherwise, the original Benches will resume.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar